

for any loans from the Union Government to purchase such accumulated stock from the primary Societies?

The Minister of Industry (Shri Manubhai Shah): (a) According to State Government reports, the accumulated stocks amounted to 25 million yards (approximately), as on the 31st August, 1957. The stock position beyond this date has not been reported.

(b) No, Sir.

#### Visas

776. Shri Kamalnayan Bajaj: Will the Prime Minister be pleased to state:

(a) the names of the countries where Indian nationals do not require entry visas; and

(b) whether similar facilities are given to the nationals of those countries in India?

The Prime Minister and the Minister of External Affairs (Shri Jawaharlal Nehru): (a) Indian nationals do not require visas to visit Commonwealth Countries (excepting Pakistan and Ceylon), Eire and the Federal Republic of Germany. However, Indian nationals, who intend to take up an employment, or practice a profession or establish a business in the Federal Republic of Germany do require visas.

(b) Except in the case of Commonwealth countries (excluding Pakistan, Ceylon and Eire) similar facilities have not been extended to the nationals of the Federal Republic of Germany.

#### Fome Concrete and Thermo Cole

777. Shri K. U. Parmar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Fome concrete and Thermo cole are manufactured in India both in Public and Private Sectors;

(b) if so, the quantify produced in each sector during the year 1956-57; and

(c) the total quantity of such products purchased by Government for Government building?

The Minister of Industry (Shri Manubhai Shah): (a) Fome concrete is manufactured in both the sectors. Thermo cole is manufactured in private sector only.

(b) and (c). Fome concrete: While information regarding production in the private sector is not available, production in the public sector during the period from August 1956 to July 1957 was 105,000 cubic feet (including 45,000 cubic feet of partition blocks). Government purchases amounted to 58,500 cubic feet (including 42,000 cubic feet of partition blocks).

Thermo cole: 26.7 tons were produced during 1956-57. Information in regard to purchases by Government is not readily available.

#### PAPERS LAID ON THE TABLE

##### AMENDMENT TO TEA RULES

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table, under subsection (3) of section 49 of the Tea Act, 1953, a copy of the Notification No. S.R.O. 3630, dated the 16th November, 1957, making certain further amendment to the Tea Rules, 1954.

[Placed in Library. See No. L7—395/57].

##### AMENDMENT TO CENTRAL EXCISE RULES

The Minister of Finance (Shri T. T. Krishnamachari): In the absence of my colleague, Shri B. R. Bhagat, I beg, with your permission, to lay on the Table, under section 38 of the Central Excises and Salt Act, 1944, a copy of each of the following Notifications, making certain further amendments to the Central Excise Rules, 1944:—

- (1) S.R.O. No. 3324, dated the 19th October, 1957,
- (2) S.R.O. No. 3325, dated the 19th October, 1957,
- (3) S.R.O. No. 3458, dated the 9th November, 1957,